

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 583/98

Monday, this the 27th day of April, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

A.S.Suresh,  
Arakkathara House,  
Elamkulam,  
Kadavanthara.P.O.  
Kochi-20.

- Applicant

By Advocate Mr Cyriac Kurian

Vs

The Assistant Superintendent of Post Offices,  
Ernakulam Postal Sub Division,  
Edappally, Kochi-24.

- Respondent

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 27.4.98, the  
Tribunal on the same day delivered the following:

O R D E R

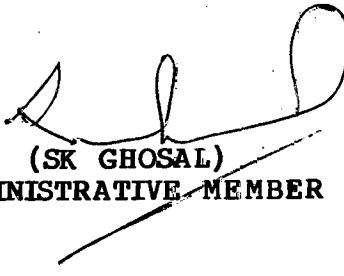
HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

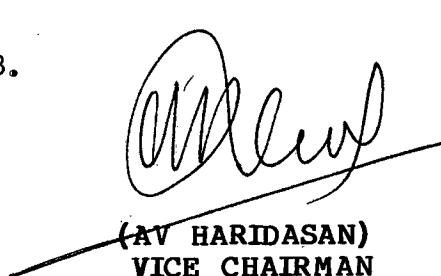
The applicant has filed this application for a direction to the respondent to consider the candidature of the applicant for selection and regular appointment to the post of Extra Departmental Mail Carrier, Manjummel Post Office, even though his name is not sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel of the respondent states that the date of interview has not yet been finalised but the applicant's candidature would also be considered according to the rules and instructions on the subject, even if his name may not be sponsored by the Employment Exchange, in view of the ruling of the Hon'ble Supreme Court in *Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC 216.*

3. In view of the above submission, the application is disposed of directing the respondent to finalise the selection and appointment to the post of Extra Departmental Mail Carrier, Manjummel Post Office only after considering the candidature of applicant also in accordance with the rules and instructions on the subject, though his name is not sponsored by the Employment Exchange. No costs.

Dated, the 27th April, 1998.

  
(SK GHOSAL)  
ADMINISTRATIVE MEMBER

  
(AV HARIDASAN)  
VICE CHAIRMAN

trs/27498